

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 204/Chd/Pb/2017**

**In the matter of :**

**Alpha Corp Development Private Limited  
(formerly known as Alpha G: Corp Development Pvt. Ltd.) .....Petitioners.**

**Present: Mr. Jatin Gupta, Practising Company Secretary for petitioners.  
Mr. Ashish Thirania, Jr. Technical Assistant on behalf of Registrar  
of Companies, Punjab and Chandigarh.**

The instant petition is filed for permission to hold the Annual General Meeting for which the default was earlier committed. Notice of the petition to the Registrar of Companies, Punjab and Chandigarh for 21.08.2017. The notice be served upon the Registrar of Companies 'Dasti' only along with copy of the petition and the entire Paper Book. The petitioner will file affidavit of service at least one day before the date fixed. The Registrar of Companies shall file the report at least two days before the date fixed with copy advance to the petitioner.

*Sd/-*  
**(Justice R.P.Nagrath)  
Member (Judicial)**

*July 24, 2017.  
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